

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

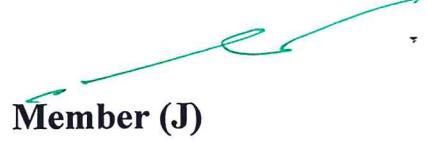
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/ 2017	-	For hearing	252(1)	Apple Properties Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	FCA. RAGHAVENDRA. R.CHAKRAVARTHY	APPLE PROPERTIES LIMITED	<u>Ragh. R. Chetty</u>
		9449859052	

**ORDER**

PCS for Petitioner Company is present. Matter is listed today for ROC report.  
Report from ROC is not received. Time extended till 15/12/2017.

  
Member (T)

  
Member (J)